

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 170 OF 2014

Dated : 5th February, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Ms. Superna Srivastava &
Mr. S.R. Pandey for GERC
Mr. Vikas Singh, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Mr. Saraswat Mahapatra

ORDER

Heard Mr. Vikas Singh, Sr. Advocate appearing on behalf of the Respondent No. 2 at length. He wants to file some response to the Written Submissions filed on behalf of the Appellant today. At his request, one month time is granted.

Post this matter for hearing on **07.04.2016.**

**(T. Munikrishnaiah)
Technical Member**

dk/vg

**(Justice Surendra Kumar)
Judicial Member**